

ITEM NO.104

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3477/2025

PRACHI SINGH & ORS.

APPELLANT(S)

VERSUS

STATE OF U.P. INDUSTRIAL DEVELOPMENT & ORS.

RESPONDENT(S)

IA No. 122250/2023 - EXEMPTION FROM FILING O.T.
IA No. 122244/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. NO. 3478/2025 (III-A)

IA No. 1/2017 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS
IA No. 204472/2023 - EXEMPTION FROM FILING O.T.
IA No. 26403/2019 - EXEMPTION FROM FILING O.T.
IA No. 204464/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 26401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 2/2017 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES

SLP(C) NOS. 16458-16459/2017 (XI)

Date : 24-06-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE N.V. ANJARIA

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Pahlad Singh Sharma, AOR
Mrs. Yugandhara Pawar Jha, AOR
Mr. Ajit Sharma, AOR

For Respondent(s) : M/S. Lawyer S Knit & Co, AOR
Mr. Shishir Deshpande, AOR
Mr. Abhishek Vikas, AOR

Mr. Ritesh Agrawal, AOR

Mr. Kankamedla Ravindra Kumar, A.S.G. (NP)

Mr. Shreekant Neelappa Terdal, AOR

Mr. Prakash Gautam, Adv.

Ms. Kiran Bhardwaj, Adv.

Mr. Vibhav Mishra, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

In view of the letter circulated by learned counsel
for the respondent no.9 (CBI) in SLP(Civil) Nos.16458-
16459/2017 seeking adjournment, list after six weeks.

(POOJA SHARMA)
AR-CUM-PS

(NIDHI WASON)
ASSISTANT REGISTRAR